

**NATIONAL CONSUMER DISPUTES REDRESSAL COMMISSION**  
**GOVT. OF INDIA**  
(Constituted under the Consumer Protection Act, 1986)

**NOTICE**

1<sup>st</sup> June, 2020

1. The matters listed before the National Consumer Disputes Redressal Commission from 02.06.2020 to 12.06.2020 stand adjourned in the following manner.

<b>Present Date of Hearing</b>	<b>New Date of Hearing</b>
02.06.2020	13.08.2020
03.06.2020	14.08.2020
04.06.2020	17.08.2020
05.06.2020	18.08.2020
08.06.2020	19.08.2020
09.06.2020	20.08.2020
10.06.2020	21.08.2020
11.06.2020	24.08.2020
12.06.2020	25.08.2020

2. The matters requiring extremely urgent hearing, if any, may be mentioned before the Hon'ble President, NCDRC at 11:00 A.M. at his Residential Office at 18, Akbar Road, New Delhi-110011(Phone Nos.011-23014242, 23014646), during the lockdown period.

**BY ORDER**



**(S. Hanumantha Rao)**  
**Joint Registrar**